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Title: Issue regarding denial of State Government reservation to people belonging to Scheduled Castes and Scheduled Tribes category.

डॉ. उदित राज (उत्तर-पश्चिम दिल्ली) : अध्यक्ष महोदया, मैं बहुत ही महत्वपूर्ण मुद्दे पर आपके माध्यम से सरकार का ध्यान आकर्षित करना चाहता हूँ। पूरे देश से श्रेड्यूल्ड कास्ट और श्रेड्यूल्ड ट्राइब के लोग दिल्ली में आते हैं। लेकिन बाहर से आने वाले लोगों के स्टेट रिज़र्वेशन को यहां डिनार्ड किया जाता है, जबकि वर्ष 2005 में सुप्रीम कोर्ट ने यह ऑर्डर दिया था। This was held in the Supreme Court also. In February, 2013, the Attorney-General has also opined that they will be given reservation even if they come and produce a certificate. Subsequently, the Government of NCT has issued the order in May, 2013. Despite this, they are being denied reservation. हाल ही में एमसीडी में टीचर्स की भर्ती की गयी थी। 5 दिसम्बर को उसका रिज़ल्ट आया हुआ है। They are denied reservation. एजुकेशन डिपार्टमेंट में assistant teachers were also denied reservation.

Madam, through you, I request the Minister for Urban Development or LG that the orders which are already in place should be implemented and the people belonging to SCs and STs, particularly coming from Rajasthan, should be given reservation in State Government.

HON. SPEAKER:

Dr. Yashwant Singh,

Shri Harish Meena,

Dr. Pritam Gopinath Munde are permitted to associate with the issue raised by Dr. Udit Raj.